

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 106(ND)2016
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY: **Subhash Manocha & Ors.**

Vs.

M/s. Galaxy Sports Shoes Company Pvt. Ltd. & ors.

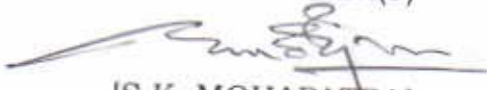
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sayanta Mondal	Adv.	For Petitioner	
2.	Ms. Manmeet Arora,	Adv	For Respondent	Manij.
3.	Ms. Mansi Sharma,	Adv		
4.	Mr. Sarad K. Sunny,	Adv		

ORDER

At the request of the parties, the matter is adjourned to 27.07.2016 at 2.00 PM.


[R. VARDHARAJAN]
MEMBER(J)


[S.K. MOHAPATRA]
MEMBER(T)

Date: 20.07.2017
[ravi]